

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In super-session of all earlier orders, the following Committees are hereby constituted/ re-constituted/ re-named at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Building Maintenance & Space Allocation Committee	Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Shailender Malik, Spl. Judge (PC Act)(CBI)	Member
		Sh. Neeraj Gaur, Presiding Officer, Labour Court	Member
		Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
2	Computer Committee	Sh. Atul Krishna Agrawal, Spl. Judge (PC Act)(CBI)	Chairperson
		Sh. Sujit Saurabh, Presiding Officer, Labour Court	Member
		Ms. Ritu Singh, Presiding Officer, Labour Court	Member
		Addl. Chief Judicial Magistrate-01	Member
3	Committee for Housekeeping, Care Taking and Sanitation	Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Chairperson
		Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
		ACJM-01	Member
4	Library and Study Circle Committee	Sh. Murari Prasad Singh, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal	Member
		Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI)	Member
		ACJM-03	Member
5	Vigilance Committee	Ms. Smita Garg, Spl. Judge (PC Act) (CBI)	Chairperson
		Ms. Vijeta Singh Rawat, Spl. Judge (PC Act) (CBI)	Member
		Ms. Chhavi Kapoor, Spl. Judge (PC Act) (CBI)	Member
		ACJM-03	Member
6	Witness Protection Committee	Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI)	Chairperson
		Sh. Shailender Malik, Spl. Judge (PC Act) (CBI)	Member
		DLA (CBI)	Member
		SP (CBI)	Member
		DCP (Area Concerned)	Member
		Chief Prosecutor (Delhi Administration) (Area Concerned)	Member

7	District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee	Principal District & Sessions Judge-cum-Special Judge(PC Act (CBI)	Chairperson
		Sh. Ajay Gupta, Spl. Judge (PC Act) (CBI)	Member
		Ms. Smita Garg, Spl. Judge (PC Act) (CBI)	Member
		Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)	Member
		Ms. Chetna Singh, Presiding Officer, Labour Court	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
8	Environment & Horticulture Committee	Ms. Smita Garg, Spl. Judge (PC Act) (CBI)	Chairperson
		Ms. Chhavi Kapoor, Spl. Judge (PC Act) (CBI)	Member
		Dr. Surender Mohit Singh, Presiding Officer, Labour Court	Member
		Ms. Manisha Khurana Kakkar, Spl. Judge(PC Act)(CBI)	Member
		ACJM-02-cum-ACJ	Member
9	Security, Fire Safety and Disaster Management Committee	Sh. Shailender Malik, Spl. Judge(PC Act) (CBI)	Chairperson
		Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (CBI)	Member
		Sh. Jitendra Singh, Spl. Judge (PC Act) (CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
		ACP (Court Security), Rouse Avenue District Court Complex.	Ex-officio Member
		District Project Officer (DPO), Delhi District Disaster Management Authority (Central District)	Ex-officio Member
10	Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender Persons.	Ms. Manjusha Wadhwa, Presiding Officer, Industrial Tribunal	Chairperson
		Sh. Sudhanshu Kaushik, Special Judge(PC Act)(CBI)	Member
		Ms. Jyoti Kler, Special Judge (PC Act) (CBI)	Member
		Sh. Ashwani Panwar, ACJM-04	Member
		Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India	Member
		Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002 Mob. No.9891465615	Member
		Ms. Arvinder Kaur, Sr. Judicial Assistant, Copying Agency, RACC.	Member
11	Record Room and Digitization Committee	Dr. Vishal Gagne, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Hasan Anzar, Spl. Judge (PC Act)(CBI)	Member
		Sh. Arun Kumar Garg, Presiding Officer, Labour Court	Member
		Ms. Archana Bhalla, Presiding Officer, Labour Court	Member
		ACJM-05	Member

12	Grievance Redressal Committee	Sh. Vidya Prakash, Spl. Judge(PC Act)(ACB)	Chairperson
		Sh. Satish Kumar, Spl. Judge(PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
13	Hospitality, Protocol, Farewell and Event Committee	Sh. Satish Kumar, Spl. Judge(PC Act)(CBI)	Chairperson
		Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI)	Member
		Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Member
		Sh. Neeraj Gaur, Presiding Officer, Labour Court	Member
		Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI)	Member
		Ms. Vijeta Singh Rawat, Spl. Judge (PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
		ACJM-01	Member
14	Grievance Redressal Committee for Advocates	Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI)	Chairperson
		Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI)	Member
		Ms. Sunena Sharma, Spl. Judge (PC Act) (CBI)(Coal Block Cases)	Member
		Sh. Satish Kumar, Spl. Judge (PC Act) (CBI)	Member
		Ms. Vijeta Singh Rawat, Spl. Judge (PC Act) (CBI)	Member
		Chief Judicial Magistrate	Member
15	Committee to monitor/observe the reasons of delay of cases pending for more than 2 years	Sh. Arun Kumar Garg, Presiding Officer, Labour Court	Chairperson
		Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI)	Member
		Sh. Sujit Saurabh, Presiding Officer, Labour Court	Member
		Chief Judicial Magistrate	Member
16	Committee to Complete the task of identification of cases having historical/public importance	Ms. Rekha, Presiding Officer, Labour Court	Chairperson
		Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal	
		Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI)	Member
		Sh. Hasan Anzar, Special Judge (PC Act)(CBI)	Member
		ACJM-06	Member
17	Accessibility Committee to deal with all issues relating to the Persons with Disability	Sh. Arun Goel, Presiding Officer, Labour Court	Chairperson
		ACJM-02-cum-ACJ	Member
		Sh. Sandeep Sharma, Advocate	Member
		Sh. Mukesh Kumar, JJA/Addl. System Administrator	Member

18	Condemnation Board and Committee	Sh. Sanjay Khanagwal, Spl. Judge (PC Act), (CBI)	Chairperson
		Sh. Rajesh Malik, Spl. Judge (PC Act)(CBI)	Member
		ACJM-02-cum-ACJ	Member
19	Committee to Supervise weeding out of record in Rouse Avenue District Court, New Delhi.	Sh. Sushant Changotra, Spl. Judge (PC Act), (CBI)	Chairperson
		Sh. Dheeraj Mor, Spl. Judge (PC Act)(CBI)	Member
		Sh. Ashok Kumar, Presiding Officer, Labour Court	Member
		ACJM-04	Member
		Branch In-charge, Record Rooms	Member
20	Committee to monitor the compliance of the directions issued by the Hon'ble Supreme Court of India in the matter of "Satender Kumar Antil Vs. CBI"	Sh. Sanjay Jindal, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Sudhanshu Kaushik, Spl. Judge (PC Act)(CBI)	Member
		Ms. Colette Rashmi Kujur, Special Judge (PC Act)(CBI)	Member
		ACJM-02-cum-ACJ	Member
21	District Case Management & Arrear Committee	Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI)	Chairperson
		Sh. Dig Vinay Singh, Spl. Judge (PC Act)(CBI)	Member
		Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI)	Member
		Sh. Gagandeep Singh, Spl. Judge (PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member
		Secretary-II, Central DLSA, RACC	Member
22	Committee for Establishing Digitization Centre and for Digitization of the Record.	Sh. Sudhanshu Kaushik Special Judge (PC Act)(CBI)	Chairpersons
		Sh. Atul Krishna Agrawal, Special Judge (PC Act)(CBI)	Member
		Addl. Chief Judicial Magistrate-cum-ACJ	Member
23	Committee to Monitor & Supervise day to day progress of the Construction of the Courts on the 7th Floor & also look into the Security Issues of 7th Floor at Rouse Avenue District Court Complex, New Delhi,	Sh. Satish Kumar, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI)	Member
		Sh. Paras Dalal, ACJM-01	Member

C

24	Committee to suggest means & ways for improving working, wellbeing, overall development and coordination of Judicial Officers and Staff.	Ms. Sunena Sharma, Spl. Judge (PC Act)(CBI)(Coal Block Cases)	Chairperson
		Dr. Vishal Gogne, Spl. Judge (PC Act)(CBI)	Member
		Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI)	Member
		Sh. Neeraj Gaur, Spl. Judge (PC Act)(CBI)	Member

Note : 1. The General Branch in coordination with the Care-taking Branch, RACC will assist the Committee mentioned at S.No. 23.

2. The Administration Branch, RACC, will assist the Committee mentioned at S. No.24.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.


(Dinesh Bhatt)

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No.Committe/Gaz./RACC/2026/ 4434-4534/C

Dated : 06/02/2026

Copy forwarded digitally for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi. This is also in compliance to your endorsement bearing No.7143-7168/Misc.(Genl.)/Gaz/2026 dated 02.02.2026 (Committee mentioned at S.No.10)
3. All Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Secretary-II, Central DLSA, RACC, New Delhi.
5. Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India, New Delhi.
6. Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi.
7. The ACP (Court Security), Rouse Avenue District Court Complex, New Delhi.
8. The District Project Officer(DPO), Delhi District Disaster Management Authority O/o District Magistrate, Central District, Darya Ganj, New Delhi-110002.
9. Sh. Sandeep Sharma, Advocate, Chamber No.B-72, B.G.S. Block, Tis Hazari Courts, Delhi (Mob. 9868317640)
10. The Website Committee, Tis Hazari Court, Delhi
11. The P.S. to the undersigned.
12. Ms. Arvinder Kaur, Senior Judicial Assistant, Copying Agency, RACC, New Delhi.
13. Ms. Chitra Mangat, Senior Judicial Assistant, Leave Section/Nodal Officer, RACC,
14. All the Branch In-charges, RACC, New Delhi.
15. Sh. Mukesh Kumar, Addl. System Administrator, Computer Branch, RACC, New Delhi.
16. The Executive Engineer(Civil) & (Electrical), PWD, RACC, New Delhi.
17. The Lockup In-charge, RACC, New Delhi.
18. The In-charge, Court Security, RACC, New Delhi.
19. The Police Chowki In-charge, RACC, New Delhi.


Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.